

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.280/GT/2018

Subject : Petition for determination of final tariff for the period 1.4.2013 to 31.3.2014 in respect of Teesta Low Dam-III Power Station

Petition No.320/GT/2018

Subject : Petition for determination of final tariff for the period 2014-19 in respect of Teesta Low Dam-III Power Station.

Petitioner : NHPC Ltd.

Respondent : WBSEDCL

Date of hearing : **14.5.2019**

Coram : Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Piyush Kumar, NHPC
Shri A.K.Pandey, NHPC
Shri Jitender Kumar, NHPC
Shri Prashant Kaul, NHPC
Shri V.N.Tripathi, NHPC
Shri M.G.Ramachandran, Senior Advocate, WBSEDCL
Ms. Tanya Sareen, Advocate, WBSEDCL
Ms. Anushree Bardhan, Advocate, WBSEDCL
Shri S. Choudhury, WBSEDCL
Shri S.Debsarma Biswas, WBSEDCL

Record of Proceedings

Heard the representatives of the Petitioner and the learned senior counsel for the Respondent, WBSEDCL at length. The Commission directed the Petitioner to submit, on affidavit, the following additional information, with copy to the Respondents, by **14.6.2019**:

- (i) *Details of additional capital expenditure with relevant regulations, clause & sub-clauses;*
- (ii) *Audited Balance Sheet as on each COD; and*
- (iii) *Item-wise break-up alongwith documentary evidences in respect of financing charges claimed in the capital cost and indicated in form-14.*

2. The Respondent shall file its reply on or before **28.6.2019** with advance copy to the Petitioner, who shall file its rejoinder, if any, by **5.7.2019**. Pleadings shall be completed by the parties within the due dates mentioned.

3. Subject to the above, order was reserved in the petition.

By order of the Commission

Sd/-
(B.Sreekumar)
Dy. Chief (Law)

